NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/354/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: UNITED MOTORS & HEAVY EQUIPMENT PVT LTD

NAME OF THE RESPONDENT(S)

: SUNDARAM INDUSTRIES PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.VIJAYAN Advocali

formls. King glanting. Advocation for Pellin

Coursel for Respondent

Shandramoul

ORDER

Mr.M.Vijayan, Counsel for petitioner present. Mr.P.Chandramouli, Counsel for Respondent also present. Counsel for respondent sought time for filing counter. At request, time is enlarged. Put up on 31.05.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARK) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)